

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/218/2016  
NAME OF THE PETITIONER(S) : Muneez Rahman  
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others  
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

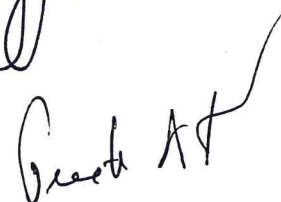
1. JOLLY JOHN

Jolly John  
Counsel for 3rd Resp.



2. ROHAN RAJASEKARAN  
PREETHI. S. ARASU

Counsel for R1, R2 & R4



for Rajagopal & Raghunathan  
Advocates

Counsel for Petitioner



3. A.M. Sridharan

**ORDER**

Mr. A.M. Sridharan, Counsel for Petitioner present. Mr. Rohan Rajasekaran and Ms. Preethi S. Arasu, Counsel R1, R2 and R4 present. Mr. Jolly John, Counsel for R3 present. Counsel for R3 prayed to club this TCP/218/16 with TCP/53/2016 submitting that they are connected matters. Counsel for Petitioner opposed and reported ready for submitting arguments. Counsel for R3 prayed short time for filing application for clubbing both the cases for the purpose of hearing final arguments. Call this matter along with TCP/53/2006. **Put up on 27.07.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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